- Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5522/02]
- II. A copy each (in English and Hindi) of the following papers:
- (a) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises) and the Hindustan Paper Corporation Limited for the year 2002-2003. [Placed in Library. See No. LT-5523/02]
- (b) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Cables Limited for the year 2002-2003. [Placed in Library. See No. LT-5592/02]
- I. Notifications of the Ministry of Shipping
- Memorandum of Understanding (2002-03) between the Government of India (Ministry of Shipping) and the Hindustan Shippard Limited

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table-

- (a) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under subsection (4) of Section 124 of the Major Port Trusts Act, 1963:
 - (1) G.S.R. No. 72(E) dated 31st January, 2002 publishing the Paradip Port Trust (Recruitment of Heads of Department) (Amendment) Regulations, 2002.
 - (2) -G.S.R. No. 73(E) dated 31st January, 2002 publishing the Jawaharlal Nehru Port Trust Employees (Allotment and Occupancy of Residences) Regulations, 2002.

- (3) G.S.R. No. 180(E) dated 8th March, 2002 publishing the Cochin Port Employees (Recruitment, Seniority and Promotions) Amendment Regulations, 2002 [Placed in Library. See No. LT-5495/02]
- (b). A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R. No. 181 (E) dated 8th March, 2002 publishing the Corrigendum to Notification G.S.R. No. 289 (E) dated 24th April, 2001. [Placed in Library. See No. LT-5496/02]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Hindustan Shippard Limited for the year 2002-2003, [Placed in Library. See No. LT-5632/02]

Report and Accounts (2000-2001) of the Dental Council of India, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRt A. RAJA): Sir I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 2000-2001, togetherwith the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-5634/02]

Notification of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTIRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, on behalf of Shri Rajiv Pratap Rudi, I lay on the Table a copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) No.4/45/99-EP (Agri.VI) dated 8th August, 2000 publishing the Tobacco Board (General) Amendment Regulations, 2000, under sub-section (3) of Section 30 of the Tobacco Board